

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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Subject: Promotion of Ministerial Staff (Divisional Cadre) in Subordinate Judiciary of the UTs of Jammu and Kashmir and Ladakh.

**Order**

No.: 281/2021/Ro/Asy Dated: 29-04-2021

Sanction is hereby accorded to the promotions of following Head Assistants, Senior Assistants and Junior Assistants to the posts of Section Officers in the pay scale/pay level of Rs. 44900-142400, Head Assistants in the pay scale/pay level of Rs. 35600-112800 & 35400-112400 and Senior Assistants in the pay scale/pay level of Rs. 29200-92300 in the Subordinate Judiciary of the UTs of Jammu & Kashmir and Ladakh, notionally from the dates shown against each and monetarily from the date of their joining:

**A) Kashmir division (Divisional Cadre)**

**I) Section Officers Level-7 (44900-142400) (re-vised)**

S. No.	Name of the official	Date of promotion/ placement in the next higher grade i.e Section Officer
1.	S. Deedar Singh	Notionally w.e.f 29.10.2020 and monetarily from the date of his joining.
2.	Mehraj-ud Din Sheikh	Notionally w.e.f 29.10.2020 and monetarily from the date of his joining.
3.	Mehraj-ud Din Bhat	Notionally w.e.f 01.12.2020 and monetarily from the date of his joining.
4.	Abdul Rashid Bhat-II	Notionally w.e.f 01.02.2021 and monetarily from the date of his joining.

**Note:** The Promotions of aforesaid officials to the posts of Section Officers shall be on adhoc basis subject to the outcome of the departmental enquiries pending against S/Shri Javeed Ahmad Dar, Ali Mohd. Wani, Bashir Ahmad Bhat-III and Arshad Hussain Zehgir before the Registrar Vigilance. In case of exoneration of these officials of the Charges leveled against them, they may be promoted to the post of Section Officers, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

**II) Head Assistants Level-6 (35400-112400) and  
Level-6 B (35600-112800)**

S. No.	Name of the official (Promotee)	Date of promotion/ placement in the next higher grade i.e Head Assistant
1	Khurshid Ahmad Bhat	In the pay Level-6B (35600-112800) notionally w.e.f 29.10.2020 and monetarily from the date of order.
2	Bashir Ahmad Lone	In the pay Level-6B (35600-112800) notionally w.e.f 29.10.2020 and monetarily from the date of order.
3	Nasir Ahmad Mir	In the pay Level-6B (35600-112800) notionally w.e.f 01.12.2020 and monetarily from the date of order.
4	Atif Hussain Bhat	Notionally in the pay Level-6 (35400-112400) w.e.f 29.10.2020 and in the pay Level-6B (35600-112800) w.e.f 01.02.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
5	Abdul Rashid Pala	Notionally in the pay Level-6 (35400-112400) w.e.f 29.10.2020 and in the pay Level-6B (35600-112800) w.e.f 01.04.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.

6	Ms Shabnam Ara	Notionally in the pay Level-6 (35400-112400) w.e.f 01.12.2020 and in the pay Level-6B (35600-112800) w.e.f 01.04.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
7	Abdul Rafiah Khan	Notionally in the pay Level-6 (35400-112400) w.e.f 01.02.2021 and in the pay Level-6B (35600-112800) w.e.f 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
8	Firdous Ahamd Bhat	In the Pay Level -6 (35400-112400) notionally w.e.f 01.04.2021 and monetarily from the date of his joining.
9	Aftab Ahmad Naikoo	In the Pay Level -6 (35400-112400) notionally w.e.f 01.04.2021 and monetarily from the date of his joining.
10	Ms Mudasira Rashid	In the Pay Level -6 (35400-112400) w.e.f 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of her joining.

**Note:** The Promotions of Ms. Shabnam Ara, S/Shri Abdul Rafiah Khan, Firdous Ahmad Bhat, Aftab Ahmad Naikoo and Ms Mudasira Rashid to the posts of Head Assistants shall be on adhoc basis subject to the outcome of the Criminal prosecution pending against Shri Pran Nath and Shri Ghulam Nabi Baba in the Court of Additional Anti-corruption, Jammu and Chief Judicial Magistrate, Ganderbal respectively, Writ petition pending against Shri Jeelani Shafi before the Hon'ble High Court at Srinagar and departmental enquiries pending against S/Shri Imtiyaz Ali and Abdul Hamid Wani before the Registrar Vigilance. In case of exoneration of the officials of the Charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

### III) Senior Assistants Level-5 (29200-92300) (re-revised)

S. No.	Name of the official (Promotee)	Date of promotion/ placement in the next higher grade i.e Senior Assistant
1.	Irshad Ahmad Wani	Notionally from 07.10.2020 and monetarily from date of his joining.
2.	Shair Ali Malla	Notionally from 01.12.2020 and monetarily from date of his joining.
3.	Ms. Tabasum Ahsan	Notionally from 01.02.2021 and monetarily from date of her joining.
4.	Riyaz Ahmad	Notionally from 01.04.2021 and monetarily from date of his joining.
5.	Irshad Ahmad Banday	Notionally from 01.04.2021 and monetarily from date of his joining.
6.	Ms. Iram Nabi Wani	Notionally from 01.04.2021 and monetarily from date of her joining.
7.	Hilal Ahmad Dar	Notionally from 01.04.2021 and monetarily from date of his joining.
8.	Ms. Lubna Mushtaq	From 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of her joining.

### B) Jammu division (Divisional Cadre)

#### i) Section Officers Level-7 (44900-142400) (re-revised)

S. No.	Name of the official	Date from which Promotion recommended to be granted to the post of Section Officer
1)	Mulkh Raj	Notionally from 29.10.2020 and monetarily from the date of his joining.
2)	Kewal Krishan-II	Notionally from 29.10.2020 and monetarily from the date of his joining.
3)	Shakti Kumar Parihar	Notionally from 01.11.2020 and monetarily from the date of his joining.
4)	Raghubir Singh	Notionally from 01.01.2021 and monetarily from the date of his joining.
5)	Ms. Sushma Kumari	From 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of her joining

**Note:** a) The Promotion of Ms Sushma Kumari, Head Assistant to the post Section Officer shall be on Adhoc basis subject to the outcome of the departmental enquiry pending against Shri Saif Ali before the

Registrar Vigilance. In case of exoneration of the official of the charges leveled against him, he may be promoted to the post of Section Officer, if found fit, and the official who has been promoted in his place shall be reverted unless there exists a vacancy to accommodate him.

**II) Head Assistants Level-6 (35400-112400) and  
Level-6 B (35600-112800)**

S. No.	Name of the official	Date from which Promotion/placement to be granted to the post of Head Assistant
1.	Raman Kumar Khajuria	In the Pay Level-6B (35600-112800) notionally w.e.f 29.10.2020 and monetarily from the date of order.
2.	Shub Kumar	In the Pay Level-6B (35600-112800) notionally w.e.f 29.10.2020 and monetarily from the date of order.
3.	Ashwani Kumar	In the Pay Level-6B (35600-112800) notionally w.e.f 01.11.2020 and monetarily from the date of order.
4.	Brij Lal	Notionally in the Pay Level-6 (35400-112400) w.e.f 29.10.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.01.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
5.	Vijay Rattan	Notionally in the Pay Level-6 (35400-112400) w.e.f 29.10.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.01.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
6.	Khalil Ahmad	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.11.2020 and in the Pay Level-6B (35600-112800) w.e.f 01.04.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
7.	Ajay Prabhakar	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.01.2021 and in the Pay Level-6B (35600-112800) w.e.f 01.04.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
8.	Jagdish Singh	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.01.2021 and in the Pay Level-6B (35600-112800) w.e.f 01.04.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
9.	Tek Chand	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.04.2021 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
10.	Balwant Singh	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.04.2021 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
11.	Deep Kumar	Notionally in the Pay Level-6 (35400-112400) w.e.f 01.04.2021 and in the Pay Level-6B (35600-112800) w.e.f 01.05.2021. The promotee shall be entitled to the monetary benefit from the date of his joining.
12.	Mohd. Ashraf Malik	In the grade of Rs. 35600-112800 w.e.f 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.
13.	Vivek Kumar	In the grade of Rs. 35400-112400 w.e.f 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.
14.	Tsewang Dorji	In the grade of Rs. 35400-112400 w.e.f 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.
15.	Joginder Singh	In the grade of Rs. 35400-112400 w.e.f 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.

**Note:** The Promotions of S/Shri Vivek Kumar, Tsewang Dorjay and Joginder Singh, Senior Assistants to the posts of Head Assistants shall be on adhoc basis subject to the outcome of the departmental enquiries pending against S/Shri Mohammad Ashraf, Nek Mohd. and Bal Krishan Dhanak. In case of exoneration of the officials of the charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

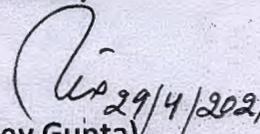
### III) Senior Assistants Level-5 (29200-92300) (re-vised)

S. No.	Name of the official	Date from which promotion/ placement in the next higher grade i.e Senior Assistant may be granted
1.	Priyanka Sharma	Notionally from 01.11.2020 and monetarily from the date of her joining.
2.	Jahanzeeb Moghal	Notionally from 01.01.2021 and monetarily from the date of his joining.
3.	Ms. Saltanat Naseer	Notionally from 01.01.2021 and monetarily from the date of her joining.
4.	Umar Jaan Mattoo	Notionally from 01.04.2021 and monetarily from the date of his joining.
5.	Ms. Sonika Sharma	Notionally from 01.04.2021 and monetarily from the date of her joining.
6.	Romal Singh	Notionally from 01.04.2021 and monetarily from the date of his joining.
7.	Ms. Ashu Sharma	Notionally from 01.04.2021 and monetarily from the date of her joining.
8.	Ms. Essma Salaria	Notionally from 01.04.2021 and monetarily from the date of her joining.
9.	Ms. Shikha Gupta	With effect from 01.05.2021. The promotee shall be entitled to monetary benefit from the date of her joining.
10.	Mudassar Hussain	With effect from 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.
11.	Waseem Akram Sheikh	With effect from 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.
12.	Ms. Atiya Moghal	With effect from 01.05.2021. The promotee shall be entitled to monetary benefit from the date of her joining.
13.	Nasir Bashir Ahmad	With effect from 01.05.2021. The promotee shall be entitled to monetary benefit from the date of his joining.

**Note:** The Promotions of S/Shri Mudassar Hussain, Waseem Akram Sheikh, Ms. Atiya Moghal and Nasir Bashir Ahmad, Junior Assistants to the posts of Senior Assistants shall be on adhoc basis subject to the outcome of the Criminal case against Shri Mohimder Koul, pending departmental enquiries against Shri Madan Lal-III, Wahid Iqbal and the writ petition No. 1265/2015 filed by Shri Kubair Singh. In case of exoneration of the officials of the charges leveled against them, they may be promoted to the post of Senior Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

**Note:** The posting orders of the promotees shall be issued separately.

(By Order)

  
(Rajeev Gupta)

Principal Secretary to  
Hon'ble the Chief Justice

No. 101-129/Psy-571

Dated: 29-04-2021

**Copy to the:**

1. Registrar General, High Court of J&K, Jammu.
  2. Registrar Vigilance, High Court of J&K, Jammu.
  3. Registrar Rules, High Court of J&K, Jammu.
  - 4-25. Principal District & Sessions Judge, Anantnag/ Srinagar/ Bandipora/ Baramulla/ Budgam/ Ganderbal/ Kargil/ Kupwara/ Kulgam/ Leh/ Pulwama/ Shopian/Bhaderwah/Jammu/Kathua/ Kishtwar/ Poonch/ Rajouri/ Ramban/ Reasi/ Udhampur/ Samba.
- ..... for information.

- 26. Director Finance, High Court of J&K at Jammu.
- 27. Chief Librarian, High Court of J&K, Jammu/Srinagar.
- 28. Order File.
- ✓ 29. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order on the High Court website.

*29/4/2021*

**Principal Secretary to  
Hon'ble the Chief Justice**

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**1) Kashmir Division (Physical Control)**

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**2) Head Assistants**

Sl. No.	Name of the Officer	Grade	Date of Birth	Date of Appointment	Remarks
1					
2					
3					
4					
5					
6					